




**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.03.2021** at **2.00 PM**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/690/2019
NAME OF PETITIONER : Chandrasekran Devaraj
NAME OF RESPONDENT : Shrihari Woven Sack India Pvt Ltd & 8 Others
SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	<u>DESIGNATION</u> REPRESENTATION BY WHOM	SIGNATURE
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1.	P. UC AGANATHAN.	counsel for Petitioner 9884120501	
3.	B. RAJESUBATHY	counsel for R1-R7 9940046968	
	D. Sai ram kumar	Counsel for R6 - R7 9444405317	

ORDER

Mr. P.Ulaganathan, Advocate for the Petitioner, Mr. B.Raghupathy, Advocate for R1 to R5 and Mr. D.Sairam Kumar, Advocate for R6 & R7 physically appeared before this Tribunal.

Ld. Advocate for the Petitioner represents that based on the valuation report some settlement has been offered on the part of the Respondent to the Petitioner and in the circumstances, Ld. Advocate for the Petitioner represents that he needs to seek instructions from the Petitioner in this regard and hence seeks for a short time.

Taking into consideration the said representation, the matter stands adjourned to **29.04.2021** either to report settlement or to proceed with the matter.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS